

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH
NEW BOMBAY

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O.A.149/89, O.A.607/89, O.A.629/89, O.A.721/89, O.A.724/89
O.A.726/89, O.A.736/89, O.A.743/89, O.A.744/89, O.A.745/89,
O.A.829/89, O.A.833/89, O.A.867/89, O.A.869/89, O.A.75/90.

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|-----------------------------|-------------------------------|
| 1. Munnalal Prabhulal Pawar | .. Applicant in
O.A.149/89 |
| 2. Gautam G.Sonawane | .. Applicant in
O.A.607/89 |
| 3. Laxman R.Tupare | .. Applicant in
O.A.629/89 |
| 4. Ampaty Abraham | .. Applicant in
O.A.721/89 |
| 5. V.G.Kadam | .. Applicant in
O.A.724/89 |
| 6. Pradeep S.Bhogale | .. Applicant in
O.A.726/89 |
| 7. R.K.Singh | .. Applicant in
O.A.736/89 |
| 8. N.B.Khobrekar | .. Applicant in
O.A.743/89 |
| 9. Pandurang Gopal Mhatre | .. Applicant in
O.A.744/89 |
| 10. Ajit D.Tawade | .. Applicant in
O.A.745/89 |
| 11. A.V.Waingankare | .. Applicant in
O.A.829/89 |
| 12. P.M.Tapania | .. Applicant in
O.A.833/89 |
| 13. Jaganath P.Mane | .. Applicant in
O.A.867/89 |
| 14. S.V.Kulkarni | .. Applicant in
O.A.869/89 |
| 15. B.P.Apparao | .. Applicant in
O.A.75/90 |

Vs.

Union of India and
various others.

.. Respondents

Coram: Hon'ble Shri Justice U.C.Srivastava,
Vice-Chairman.

Hon'ble Shri P.S.Chaudhuri,
Member(A)

ORAL JUDGMENT:

(Per U.C.Srivastava, Vice-Chairman)

Date: 14-8-1991

In this bunch of cases which have been
heard together a common question has been raised,